

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.C. 53/2020 (NOTICE)		Latha Vs Madhu K.	S. H. Chandrashekaraiah
2	M.C. 54/2020 (NOTICE)		Pooja K. C. Vs Mohan Kumar C.	G. B. Adarsh
MEDIATION				
3	M.C. 52/2020 (A.D.R.)		Chaithra shree Vs Nil	H. T. Hanumanthaiah
4	M.C. 57/2018 (EVIDENCE)		N.Venugopal Vs Kavya K.R.	T.G.V.
5	M.C. 58/2019 (EVIDENCE)		S.H.Praveena Vs P.H.Tejavathi	G.S.Channabasappa
6	O.S. 34/2019 (EVIDENCE)		Saraswathamma Vs The President	N. N. Sreedhara
7	R.A. 20/2019 (ARGUMENTS)		Chandrashekaraiah Vs Bindushree	N.N.Sreedhara
8	R.A. 28/2019 (ARGUMENTS)		Kempamma Vs Jayalakshamma	N.N.Sreedhara
9	FDP 2/2017 (FOR OBJECTION)		T.S.Jayamma Vs Lokesh G.M.	C.N.Krishnamurthy
10	R.A. 25/2018 (FOR OBJECTION) IA/1/2020		Sri. Beeralingeswara Temple committee Vs H.R.Rajashkara	M.Mallikarjunaiah
11.00 AM to 02.00PM				
11	O.S. 18/2020 (SUMMONS)		H.G.Shreenivasa Vs D.V.Giriyappa	M.V.Madhusudhana
12	O.S. 19/2020 (SUMMONS)		Shivalingaiah Vs Parvathamma	M. V. Madhusudhan
AMENDMENT				
13	O.S. 22/2018 (SUMMONS) IA/1/2018		Umesh C. K. Vs Sulochana	T.G.V.

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14	O.S. 10/2019 (EVIDENCE)		T. S. Vasantha Vs T. S. Dayananda	H.R.R.
15	M.V.C. 977/2019 (EVIDENCE)		Manjula Vs The United India Insurance Co.	Rameshbabu. H.R
16	O.S. 29/2019 (EVIDENCE)		Praveena N Vs Y.V.Nanjundappa	M.V.Madhusudhana
17	O.S. 29/2020 (EVIDENCE) IA/1/2020		Syed All Vs Ajarabi	S. H. Chandrashekaraiiah
18	M.A. 10/2018 (ARGUMENTS) IA/1/2018		Swamy Vs H.Rangappa	C.Rajashekhar
19	M.C. 59/2020 (ARGUMENTS)		Manjunath Vs Nil	H. R. Ramesh babu
20	O.S. 6/2019 (EVIDENCE)		Prabhakara B.E. Vs Dayananda	HRR
21	O.S. 24/2019 (EVIDENCE) IA/1/2019		Vasudevamurthy B. K. Vs Lakshamma	M.S.P.
22	O.S. 25/2020 (JUDGEMENT) IA/1/2020		Navaneeth K. Vs U. Jayamma	Raghavendra R.
23	EX 18/2020 (STEPS)		M.Mahalingaiah Vs The Manager, The Cholamandalam M.S General Insurance Co.Ltd	G.B.Adarsh
24	O.S. 13/2019 (hear on IA)		Nagarathamma alias Rathna Vs M. S. Kokila	C.N.Krishnamurthy
25	O.S. 28/2020 (NOTICE) IA/2/2020		Chithamma Vs Sannamma	H. R. Ramesh babu

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 137/2016 (NOTICE)		Handanakere Police Station Vs Somashekhara	App
2	C.C. 348/2016 (NOTICE)		Handanakere Police Station Vs Nadeem	APP
3	C.C. 224/2018 (NOTICE)		P.S.I., Handanakere P.S Vs Manjunatha H.S.	Assistant Public Prosecutor
4	C.C. 417/2017 (FIRST HEARING)		Handanakere Police Station Vs Dayananda	APP
5	C.C. 751/2017 (NBW to Accused)		Handanakere Police Station Vs Sujathamma and 4 others	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
6	C.C. 715/2018 (SUMMONS)	05-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Muhammad Kutty	Assistant Public Prosecutor
7	C.C. 47/2019 (SUMMONS)	05-01-2021	Handanakere Police Station Vs Palakshaiah	Assistant Public Prosecutor
8	C.C. 86/2019 (SUMMONS)	05-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Parashuramappa Gangappa Hudedamani	Assistant Public Prosecutor
9	C.C. 469/2018 (FIRST HEARING)	05-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Gajendra	Assistant Public Prosecutor
10	C.C. 505/2017 (NBW to Accused)	05-01-2021	M.P.Mallikarjuna Vs P.V.Shrinivasa	H. S. Gnanamurthy
11	C.C. 290/2018 (NBW to Accused)	05-01-2021	Handanakere Police Station Vs Thippesh and 2 others	Assistant Public Prosecutor
12	C.C. 477/2018 (NBW to Accused)	05-01-2021	Handanakere Police Station Vs Lachchamma	Assistant Public Prosecutor

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13	C.C. 579/2018 (For HBC)	05-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Abhishek @ Shankaraguru	Assistant Public Prosecutor
14	C.C. 1027/2018 (NBW to Accused)	05-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Shashikiran	Assistant Public Prosecutor
15	C.C. 50/2019 (NBW to Accused)	05-01-2021	The Sub Inspector of Police, Handanakere P.S Vs Nagarajaiah	Assistant Public Prosecutor
16	C.C. 772/2019 (NBW to Accused)	05-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Manu	Assistant Public Prosecutor

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02.45 PM to 05.45PM				
1	O.S. 233/2014 (STEPS)		Kanchappa Vs Kariyappa	C.K.Seetharamaiah N.N.Sreedhara
2	O.S. 183/2016 (hear on I.A)		B.Lakkappa Vs Mahalingaiah	M.Mahalingaiah
3	O.S. 126/2020 (Written statement)		Basavaraju Vs M.S.Shadakshari	N.N.Sreedhara
11.00 AM to 02.00PM				
4	O.S. 126/2010 (HEARING)		Bhaktesh Vs Sreerangaiah and Others	G.Sreenivasamurthy
5	O.S. 106/2011 (HEARING)		Shiva Finans and invest ment Vs H.P.Puspa	G.Srinivasa murthy S.Dilip
6	O.S. 200/2016 (HEARING)		Channabasamma Vs B.S.Suma	H.T.Hanumanthaiah
7	O.S. 93/2018 (HEARING)		Mahalingaiah Vs Gaviyappa	C. Rajashekhar
8	O.S. 51/2019 (plaintiff evidence) IA/1/2019		Adavishaiah Vs Parvathamma	T. Ravindrakumar
9	EX 28/2012 (Cross Evidence)		sannarangaiah Vs hanumanthbovi and others	
10	O.S. 209/2018 (Cross Evidence)		VanaJakshamma Vs Shivalingaiah	G. B. Adarsh
Cases listed below are adjourned due to Covid 19				
11	O.S. 277/2014 (hear on I.A)	15-01-2021	Suvarnamma and others Vs Jayanna and another	C.Rajashekhar
12	O.S. 63/2016 (Written statement) IA/1/2016	15-01-2021	Sharadamma Vs Kodandaramaiah	H. T. Hanumanthaiah
13	O.S. 229/2019 (Written statement) IA/1/2019	15-01-2021	Mangalagowramma Vs Shivaprasad	N.N.Sreedhara
14	O.S. 32/2020 (Written statement) IA/1/2020	15-01-2021	C.S.Basavaraju Vs Lakshmiddevamma	H. T. Hanumanthaiah

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15	O.S. 200/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-01-2021	D.S. Allamaprabhu Vs Government of Karnataka	S. H. Chandrashekaralah
16	O.S. 104/2020 (SUMMONS) IA/1/2020	16-01-2021	S.N.Marulasiddappa Vs S.N.Prasannakumar	T. G. Vijayakumar
17	O.S. 93/2019 (HEARING)	16-01-2021	D.H.Rama Rao Vs D.H.Subba Rao	C. N. Krishnamurthy
18	Civil Misc. 6/2019 (HEARING)	16-01-2021	Varadamma Vs Hanumakka and 6 others	C.Rajashekhar
19	O.S. 100/2020 (HEARING)	16-01-2021	Nagarathna K.M alias Nayana K.M Vs Bramarambike	D. M. Swamy
20	FDP 8/2016 (STEPS)	16-01-2021	Marulasiddamma Vs Siddagangamma	D.M.Swamy
21	FDP 11/2020 (STEPS)	16-01-2021	Puttappa S/o Thimmegowda Dead by Lrs. Vs S.T.Shantaraju	G. B. Adarsh
22	O.S. 193/2019 (SUMMONS)	06-02-2021	C.M. Anjanamurthy Vs Melugiriyappa	N.N.Sreedhara

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02.45 PM to 05.45PM				
1	C.C. 651/2018 (SUMMONS)		The Excise Inspector, Chikkanayakanahalli Circle, Vs Ramesha	Assistant Public Prosecutor
2	C.C. 169/2020 (SUMMONS)		C.Devaraju Vs Chethan	C. N. Krishnamurthy
3	C.C. 170/2020 (SUMMONS)		C.Devaraju Vs Chethan	C. N. Krishnamurthy
4	C.C. 205/2020 (SUMMONS)		Arundhathi Parishistajathi Pathina Sahakara Sangha Vs Renukprasad.S.S.	G.Parameshwaraiiah
5	C.C. 214/2020 (SUMMONS)		Kumaraswamy.B.R. Vs Vimala	C. N. Krishnamurthy
6	C.C. 215/2020 (SUMMONS)		G.P.Dilip Vs S.Prashanth	N.N.Sreedhara
11.00 AM to 02.00PM				
7	C.C. 146/2011 (EVIDENCE)		Chikkanayakanahalli P.S. Vs Devaraja and others	Assistant Public Prosecutor KMS
8	C.C. 338/2010 (NBW to Accused)		Chikkanayakanahalli P.S. Vs Madhan Singh	
9	C.C. 337/2017 (NBW to Accused)		Shri Kalidasa Pattina Sahakara Bank. By its Secretary. A.K.Manjunatha Vs B.S.Yogaraju	D. M. Swamy
Cases listed below are adjourned due to Covid 19				
10	Crl.Misc. 129/2015 (NOTICE)	18-01-2021	Mamatha Vs Manju Alias Manjunatha	
11	Crl.Misc. 39/2016 (NOTICE)	18-01-2021	Mamatha Vs Manju alias Manjunatha	CKS
12	Crl.Misc. 330/2017 (NOTICE)	18-01-2021	H.J.Theertha and Another Vs Raveesh H.R.	N.N.Sreedhara
13	Crl.Misc. 514/2017 (NOTICE)	18-01-2021	Nagarathnamma Vs Shankaralingaiah	S. H. Chandrashekaraiah

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14	Crl.Misc. 27/2018 (NOTICE)	18-01-2021	Mamatha and Another Vs Manju Alias Manunatha	C. N. Krishnamurthy
15	Crl.Misc. 271/2018 (NOTICE)	18-01-2021	Sinchana Vs Harresh	G. B. Adarsh
16	Crl.Misc. 430/2018 (NOTICE)	18-01-2021	K. Mamatha Vs R.K.Sathish	K. S. Chandrashekar
17	Crl.Misc. 318/2019 (NOTICE)	18-01-2021	K.P.Roopavathi Vs K.T.Eshwar @ Eradhimalah	N.N.Sreedhara
18	Crl.Misc. 531/2019 (NOTICE)	18-01-2021	Manjulamma Vs K.P.Manjunatha	Lokeshwara Y. G.
19	Crl.Misc. 735/2019 (NOTICE) IA/1/2019	18-01-2021	S.Roopa Vs Dileep alias Siddalingaswamy	N. Jayanna
20	Crl.Misc. 773/2019 (NOTICE)	18-01-2021	K.P.Roopavathi Vs K.T.Eshwar alias Eradhimalah	N.N.Sreedhara
21	Crl.Misc. 15/2020 (NOTICE)	18-01-2021	Hemalatha and another Vs Henjaiah	S. Gopala Krishna
22	Crl.Misc. 425/2020 (NOTICE)	18-01-2021	Kenamma Vs The Tahasildar	S. Dilip
23	Crl.Misc. 426/2020 (NOTICE)	18-01-2021	Kenamma Vs The Tahasildar	S. Dilip
24	Crl.Misc. 427/2020 (NOTICE)	18-01-2021	Shivabasavaiah Vs The Tahasildar	S. Dilip
25	Crl.Misc. 428/2020 (NOTICE)	18-01-2021	Seenappa Vs The Tahasildar	S. Dilip
26	Crl.Misc. 297/2020 (Issues notice to the respondent) IA/1/2020	18-01-2021	K.N.Chudamani Vs Shridhara alias L.C.Shridhara	T. Ravindrakumar

ALL

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02.45 PM to 05.45PM				
1	FDP 5/2010 (NOTICE)		Siddafamakka Vs Mallaiah	
2	O.S. 148/2015 (NOTICE) IA/1/2015		C.D.Rangarama Vs The president	M.B.N.
3	O.S. 235/2001 (FOR OBJECTION)		Thammalah Vs Narayana Gowda	
4	O.S. 310/2014 (FOR OBJECTION)		Kotturamma aliyas Komala Vs B. Maralappa	
5	O.S. 253/2001 (/0000) (Await Report)		Gangadharaih Vs Narayanagowda	
6	FDP 10/2013 (Await Report)		C.S.Sangam and another Vs C.K.Shanthakumar	N.N.Sreedhara C.K.Seetharamaiah
11.00 AM to 02.00PM				
7	O.S. 306/2013 (HEARING)		Nagaraju Vs Lalithamma and another	
8	O.S. 224/2020 (HEARING) IA/1/2020		Bhagyamma alias Boramma Vs Varadamma	K.R.Dayananda
9	O.S. 110/2016 (EVIDENCE) IA/2/2019 IA/1/2016		Parvathamma Vs Chandraiah	
10	O.S. 191/2017 (EVIDENCE) IA/1/2017		Nijalingappa and another Vs Lakkamma and 2 others	Shreedhar N.N
11	O.S. 222/2005 (/0000) (Await Report)		Narayana Gowda Vs Thammaiah and another	
Cases listed below are adjourned due to Covid 19				
12	O.S. 94/2012 (SUMMONS)	15-01-2021	T.C.Renukaradhya and another Vs Heldelberg Cement India Limited and others	G.S.Channabasappa G.Sreenivas murthy
13	O.S. 80/2018 (plaintiff evidence)	15-01-2021	Lakshmaiah and another Vs Lakshmaiah and another	C.Rajashekhar
14	O.S. 169/2018 (plaintiff evidence)	15-01-2021	Rangaiah Vs Ningaiah and 6 others	N.N.Sreedhara

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15	O.S. 50/2019 (plaintiff evidence)	15-01-2021	Govindaiah Vs Lakkamma	G. Parameshwaraiah
16	O.S. 148/2019 (plaintiff evidence) IA/1/2019	15-01-2021	Shivananjalah Vs Mahalingamma	M. B. Nagaraj
17	O.S. 187/2019 (plaintiff evidence)	15-01-2021	Parvathamma Vs P.K.Ningappa	H. T. Hanumanthaiah
18	O.S. 197/2019 (plaintiff evidence) IA/1/2019	15-01-2021	CANARA BANK, Huliya Branch Vs C.H.Prasannakumar	G.S.Channabasappa
19	O.S. 203/2019 (plaintiff evidence)	15-01-2021	Narasamma Vs Town Municipal Council	C.Rajashekhara
20	O.S. 21/2020 (plaintiff evidence) IA/1/2020	15-01-2021	Kempaiah Vs Shivanna	H. S. Gnanamurthy
21	O.S. 146/2018 (SUMMONS)	16-01-2021	C.G.Ambika Vs C.G.Sureshbabu	H. R. Ramesh babu
22	O.S. 150/2019 (SUMMONS) IA/1/2019	16-01-2021	Harish kumar Vs Rangaswamaiah	T. G. Vijayakumar
23	O.S. 190/2019 (SUMMONS) IA/1/2019	16-01-2021	L.Kalasaegowda Vs Basavaraju	H. S. Gnanamurthy
24	O.S. 38/2020 (SUMMONS)	16-01-2021	Canara Bank, Chikkanayakanahalli Branch represented by its Senior Manager. Vs H.Jagadoesha	C. N. Krishnamurthy
25	O.S. 159/2020 (SUMMONS) IA/1/2020	16-01-2021	H.S.Ramanatha Vs Kirankumar H.C.	H. S. Gnanamurthy
26	FDP 8/2014 (NOTICE)	16-01-2021	T.Gantappa Vs Ramaiah	
27	O.S. 212/2018 (NOTICE) IA/2/2018	16-01-2021	Narayanaswamy Vs C.K.Pramila	H. T. Hanumanthaiah
28	O.S. 72/2019 (EVIDENCE) IA/2/2019	16-01-2021	Anjanashetty Vs Chittappa @ Honnappa	D. M. Swamy

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29	O.S. 74/2016 (Written statement) IA/1/2016	16-01-2021	Chandrashekaraiah @ Chandraiah Vs Siddappa	G. Srinivasmurthy
30	O.S. 90/2016 (Written statement) IA/1/2016	16-01-2021	Puneeth Vs Shivanna	C.Rajashekhar
31	O.S. 152/2017 (Written statement) IA/1/2017	16-01-2021	Sujatha Vs Girijamma and 4 others	T. G. Vijayakumar
32	FDP 14/2017 (Await Report) IA/1/2017	16-01-2021	Narasemma Vs Narasimhamurthy and another	Shreedhar N.N
33	O.S. 170/2019 (For compliance) IA/1/2019	16-01-2021	C.D.Ravi Vs Venkataramaiah	S. Gopala Krishna
34	O.S. 233/2019 (Written statement) IA/1/2019	16-01-2021	Vedamurthy Vs Ramakka	K. C. Vishwanatha
35	O.S. 31/2020 (Written statement) IA/1/2020	16-01-2021	Anand Vs Rangamma	P.L.Shiva Raj Kumar

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02.45 PM to 03.45PM				
1	C.C. 665/2017 (STEPS)		A.R.Shankaregowda Vs Anil Kumar	M.S.Ramesh
2	C.C. 602/2018 (For HBC)		The Sub Inspector of Police, Hulyar Police Station Vs Manjunatha .R	Assistant Public Prosecutor
11.00 AM to 02.00PM				
3	P.C.R. 89/2016 (HEARING)		Shubha T Vs Raghu Nandan	N.N.Sreedhara
4	P.C.R. 135/2016 (HEARING)		Ningamma Vs Basavaraju	N.N.Sreedhara
5	C.C. 817/2016 (EVIDENCE)		Hulyar P.S Vs Halappa	App
6	C.C. 169/2017 (EVIDENCE)		The Sub Inspector of Police, Hulyar Station Vs Raju	APP
7	C.C. 190/2018 (FRAMING OF CHARGE OR PLEA)		Jayalakshamma Vs N.K.Shivakumar	D. M. Swamy
8	P.C.R. 114/2017 (EVIDENCE)		Gangadhara B.S Vs Sharvana L.R.	
9. C.C 321/20 @ CC 426/19				
Cases listed below are adjourned due to Covid 19				
9	Cri.Misc. 560/2016 (EVIDENCE)	13-01-2021	H.C.Parvathi alias H.C.Parvathamma Vs A.N.Vijayakumar	S.H.Chandrashekaraiiah
10	Cri.Misc. 115/2013 (EVIDENCE)	15-01-2021	Manjula Vs G.B.Somashekara	S.Gopalakrishna
11	Cri.Misc. 276/2020 (EVIDENCE)	16-01-2021	Rangappa Vs The Tahasildar	N.N.Sreedhara Yathish Naik B. R.
12	Cri.Misc.(DVA) 3/2020 (FOR OBJECTION) IA/1/2020	16-01-2021	P.Lavanya Vs M.G.Lokesh	S.V.Shobhadevi
13	C.C. 321/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Hulyar Police Station Vs Puttabasappa	Assistant Public Prosecutor
14	Cri.Misc. 461/2017 (NOTICE)	18-01-2021	Shamantha and another Vs Marulasiddaswamy	H. S. Gnanamurthy

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15	Cri.Misc. 310/2020 (NOTICE)	18-01-2021	Syed Shah Nawaz Vs The Tahasildhar	Manu K. L.
16	Cri.Misc. 388/2020 (NOTICE)	18-01-2021	H.R.Vani Vs H.S.Rajesh	Rathna ranjini
17	Cri.Misc. 415/2020 (NOTICE)	18-01-2021	B.S.Gangadharaiiah Vs The Tahasildar	H. S. Gnanamurthy
18	Cri.Misc. 416/2020 (NOTICE)	18-01-2021	N.Honnaiah Vs The Tahasildar	K.M.Nethravathi
19	Cri.Misc. 417/2020 (NOTICE)	18-01-2021	N.Honnaiah Vs The Tahasildar	K.M.Nethravathi
20	Cri.Misc. 418/2020 (NOTICE)	18-01-2021	N.Honnaiah Vs The Tahasildar	K.M.Nethravathi
21	Cri.Misc. 419/2020 (NOTICE)	18-01-2021	N.Honnaiah Vs The Tahasildar	K.M.Nethravathi
22	Cri.Misc. 143/2020 (APPEARANCE OF PARTY)	18-01-2021	Rangaiah Vs The Tahasildaar	H. R. Ramesh babu
23	Cri.Misc. 144/2020 (APPEARANCE OF PARTY)	18-01-2021	Rangaiah Vs The Tahasildaar	H. R. Ramesh babu
24	Cri.Misc. 146/2020 (APPEARANCE OF PARTY)	18-01-2021	Lakkamma Vs The Tahasildaar	H. R. Ramesh babu
25	Cri.Misc. 147/2020 (APPEARANCE OF PARTY)	18-01-2021	Mallamma Vs The Tahasildaar	H. R. Ramesh babu
26	Cri.Misc. 148/2020 (APPEARANCE OF PARTY)	18-01-2021	Mallamma Vs The Tahasildaar	H. R. Ramesh babu
27	Cri.Misc. 149/2020 (APPEARANCE OF PARTY)	18-01-2021	Mallamma Vs The Tahasildaar	H. R. Ramesh babu
28	Cri.Misc. 182/2013 (HEARING)	18-01-2021	Prameela Vs SHIVAKUMARA	SGK D.V
29	C.C. 248/2020 (HEARING)	18-01-2021	The Sub Inspector of Police, Hullyar Police Station Vs Krishna naika	Assistant Public Prosecutor

C.M. No. 399/20.

Hachhangappa
vs
Tahasildar

G.P.